

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):

(a) Yes, from the C.L.W. Labour Union which has not been recognised.

(b) C.L.W. administration is taking necessary steps to meet the contingency.

Scarcity of Baby Food

1857. Dr. P. Srinivasan: Will the Minister of Industry be pleased to state:

(a) whether it is a fact that there is a shortage of baby food in the country especially in Madras; and

(b) if so, the steps proposed to be taken to make baby food available?

The Minister of Industry (Shri D. Sanjivayya): (a) An overall shortage of baby food has been reported in the country as a whole, including Madras.

(b) Baby food has been included as an item under the Essential Commodities Act and all facilities for increasing the production of baby food are being extended to the manufacturers.

Additional capacity is being organised so as to augment the production of baby food. With increased production the availability of baby food is likely to ease.

राज्य व्यापार निगम द्वारा विदेशी कारों की क्षरीव

1858. श्री सिंहासन सिंह : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या व्यापार निगम ने 1955 से लेकर अक्टूबर, 1966 तक स्थानीय विदेशी झूताबासों/मिशनों से कितनी कारें खरीदीं तथा उनका कितना मूल्य दिया ;

(ख) क्या यह सच है कि विदेशी मिशनों द्वारा अपने प्रयोग के लिये आयात की जाने वाली कारों पर सीमाशुल्क नहीं लिया जाता है;

(ग) यदि इन कारों का सीधा आयात किया जाता तो सरकार को सीमा शुल्क के रूप में कितनी राशि की प्राय होती;

(घ) ये कारें किस प्रकार वितरित की गईं, किन किन मंत्रालयों को दी गईं तथा प्रत्येक मंत्रालय का कितना कारों दी गईं;

(ङ) क्या इन में से कुछ कारें लोगों को बेची भी गईं; और

(च) यदि हां, तो इस विक्री से कितना धन प्राप्त हुआ ?

वाणिज्य मंत्री (श्री मनुभाई शाह) :
(क) से (च) . जानकारी एकत्र की जा रही है और सभा पटल पर रख दी जायेगी ।

Allotment of Scooters

1859. Shrimati Tarkeshwari Sinha:

Shri S. M. Banerjee:

Shri Hem Barua:

Shri Yashpal Singh:

Shri Alvares:

Shri Daji:

Shri Warrior:

Shrimati Vimla Devi:

Shri Indrajit Gupta:

Shri Mohammad Elias:

Dr. Ranen Sen:

Shri Nambiar:

Shri Umanath:

Sshri P. Kunhan:

Shri Pottekkat:

Shri Imbichibava:

Shri Biren Dutta:

Shri Dasaratha Deb:

Shri A. V. Raghavan:

Shri Dinen Bhattacharya:

Shri M. V. Swamy:

Shri Kishen Pattnayak:

Shri Madhu Limaye:

Shri Vishram Prasad:

Shri Hukum Chand

Kachhavalaya:

Shri Onkar Lal Berwa:

Shri Bade:

Shri Omkar Singh:

Will the Minister of Industry be pleased to state:

(a) whether it is a fact that for allotment of scooters/motor cycles on priority basis from the Central Government quota, Government have removed the restriction regarding 'distance limit of more than 5 K.M.';

(b) whether it is also a fact that applications rejected or withheld in the past because of non-compliance with the above restriction have also been allowed to be renewed; and

(c) if so, the reasons for the above relaxation and its effect on the priority of persons already kept on the waiting-list and the number of such affected persons?

The Minister of Industry (Shri D. Sanjivayya): (a) and (b). Yes, Sir.

(c) It had been the experience that this restriction was neither equitable nor practicable to enforce as the officers were liable to be transferred from one place to another and from one office to another. It was also not possible for either the Ministry of Industry or for the administrative Ministry to verify the actual distance between the residence and the office of an applicant. Officers also changed their residence from time to time. Furthermore, an officer did not buy a vehicle exclusively for use between his office and residence.

Following the relaxation of the restriction under reference, about 1500 additional applications from the affected persons have been received as against about 11,000 applications already pending with the Ministry of Industry.

Rourkela Steel Plant

1860. Shrimati Tarkeshwari Sinha: Will the Minister of Iron and Steel be pleased to state:

(a) whether there is a proposal to expand the capacity of the Rourkela Steel Plant; and

(b) if so, the estimated increase and its capital cost?

The Minister of Iron and Steel (Shri T. N. Singh): (a) and (b). A proposal for the further expansion of the Rourkela Steel Plant including the extent of increased in capacity and capital cost thereof is under discussion with the Government of the Federal Republic of Germany and its financing agencies.

De-Luxe third class A. C. Trains on metre gauge Section.

1861. Shri Man Sinh P. Patel: Will the Minister of Railways be pleased to state:

(a) whether a policy decision has been taken to introduce 'De-luxe' third class air-conditioned trains on metre gauge sections; and

(b) if so, when those are likely to be introduced and on what Sections?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) and (b). Subject to the availability of requisite foreign exchange for air-conditioning equipment, it is proposed to acquire coaching stock for introduction of bi-weekly air-conditioned expresses on one or two important metre gauge trunk routes. The sections tentatively selected for these services are Delhi-Jaipur-Ahmedabad and Lucknow-Gauhati.

Creation of new Ahmedabad Division on the Western Railway

1862. Shri Man Sinh P. Patel: Will the Minister of Railways be pleased to state:

(a) whether the Railway Board have examined the feasibility of creating a new Ahmedabad Division on the Western Railway; and

(b) if so, the result thereof?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) No.

(b) Does not arise.